N O T I C E

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation commencing from Tuesday , the 24th December 2024 to Wednesday, the 1st January, 2025 (both days inclusive with prefix non court working day i.e. Saturday, the 21st December, 2024 and holidays i.e. Sunday, the 22nd December, 2024 and Monday, the 23rd December, 2024) at Aurangabad Bench.

I

1	The Hon'ble Shri Justice Rohit W. JOSHI	21/12/2024 (Saturday) to 26/12/2024 (Thursday)
2	The Hon'ble Shri Justice PRAFULLA S. KHUBALKAR	27/12/2024 (Friday) to 01/01/2025 (Wednesday)

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 19 (Annex building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri. Justice Rohit .W. Joshi	On 24/12/2024 (Tuesday) from 11:00 am. onwards before His Lordship.	On 24/12/2024 (Tuesday) from 11:00 am. onwards.
2	The Hon'ble Shri. Justice Prafulla S. Khubalkar	On 27/12/2024 (Friday) and 31/12/2024 (Tuesday) from 11.00 am. onwards before His Lordship.	On 27/12/2024 (Friday) and 31/12/2024 (Tuesday) from 11.00 am. onwards

AVAILABILITY OF STAFF

Shri. R.N.Hiwale and Shri. Y.S. Deshpande are the Court Sheristedars during the ensuing Christmas Vacation 2024. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. R.N. Hiwale, Pride Phoenix Society, Flat No. 401, C-2 Building, Chikalthana, Chhatrapati Sambhajinagar **Mob. No. 9657 765 610** **9322 098 246**	From 21/12/2024 to 26/12/2024
Shri. Y.S. Deshpande. Plot No. 45, Gut No. 75, Lalaji Nagar, Golwadi, Chhatrapati Sambhajinagar **Mob. No. 9422 709 627** **8830 456 187**	From 27/12/2024 to 01/01/2025

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Christmas vacation 2024.

High Court of Bombay,
Bench at Aurangabad
Date : 18 / 12 / 2024

18/12/2024
Registrar (Judicial)